NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-4-2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 37/16	TP 158/17	Hearing	391 / 394	Gajanand Buildings & Services Pvt. Ltd

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

PCS for petitioner is present. He has filed affidavit. Smt. Prema Hatti, Advocate appearing for ROC and RD is present.

For consideration, list it on 06.06.2017.

MEMBER (J)

MEMBER (T)